



\$~SDB-1 TO 108

IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 10999/2018 +

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire and

Mr. Ajay Singh. Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC with Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Zoheb Hossain with Sanjeev Mr.Vivek Gurnani. Menon. Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal Aneja Advocates for NAA

DGAP.

Mr. Aditya Singla, SSC with Ms.

Charu Sharma, Advocate for R-4.

2

+W.P.(C) 12444/2018

> MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr. Aseem Mehrotra, Adv.

> > Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Mr. Zoheb Hossain with Sanjeev Through:

> Mr.Vivek Menon. Gurnani. Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP. Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

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+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita

Farsaiya, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through Mr. Anurag Ahluwalia, CGSC with

Mr. Milind Nagpal Advocate for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms. Sejal Aneja Advocates for NAA and DGAP.

4

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr.Milind Nagpal Advocate for UOI. Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh and Mr.Aman Sahani & Ms. Rhea, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

5

+ **W.P.(C)** 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava and Mr.Nikitha Shenoy,

Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr.Nitin Chandra and Mr.Jeet

Chakravarti, Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

6

W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

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+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Ms. Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

8

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC

with Mr.R.R.Mishra, Advocate for

UOI.

Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms. Sejal Aneja, Advocates for NAA and

DGAP.

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+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms. Sejal Aneja Advocates for NAA and DGAP.

10

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava and Ms. Nikhitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach, Ms. Abhipriya and Ms.Sejal AnejaAdvocates for NAA and DGAP.

11

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal. Advocates for

IIOI

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr.Farman Ali Magrey with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

12

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Senior Advocate with Mr. R. Jawahar Lal,

Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita

Advocates.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

13

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita,

Advocates.

Versus

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UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar

Upadhyay, Advocate.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

14

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr Saksham Sethi, GP, Mr. Sarvan Kumar, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

15

+ **W.P.(C)** 7911/2019

SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI.

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Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Gyanendra Singh, Advocate. Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

16

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Satyakam, ASC with Mr. Pradyut

Kashuyap, Adocate for GNCTD.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

17

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for R-2 & 3.

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+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr.Sparsh Bhargava with Ms.Ishita

farsaiya, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Viraj R. Datar, Sr. Advocate with

Mr. Nitish Chaudhary, Advocate for

R-1 with R-1 present-in-person.

Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for

UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

19

+ W.P. (C) 11384/2019

SARVAN KUMAR

.... Petitioner

Through: Mr. A.K. Behera, Senior Advocate

with Mr. Anshuman and

Mr. Amrendra P. Singh, Advocates.

Versus

KENDRIYA VIDYALAYA

SANGATHAN AND ANR. Respondents

Through: Mr. U.N. Singh, Advocate.

19

+ **W.P.(C)** 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Mr. Mukesh

Kr. Tiwari, Ms. Reba Jena Mishra and Ms. Poonam Shukla, Advocates for

UOI.

Mr.Bhagwan Swaroop Shukla, CGSC

with Mr.Sarvan Kumar Shukla,

Advocate.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

20

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

21

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

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Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI.
Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates for NAA and DGAP.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.

22

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Mr.Jatin Puniyani, GP for UOI.

Versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioners

Through: Mr. Kirtiman Singh, CGSC,

Mr. Waize Ali Noor, Mr. Varun Rajawat, Ms. Shreya V Mehra and Ms. Vidhi Jain, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

23

W.P.(C) 1171/2020

IFB INDUSTRIES LTD, Petitioner

Through: Mr. S. Ganesh, Senior Advocate with

Mr. U.A. Rana and Mr. Himanshu

Mehta, Advocates

Versus

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NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

24 +

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS.

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

25

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

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for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

26 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

27 +

W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

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+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA

29

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

30

+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Samir Malik, Advocate for R-

2&3.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

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+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr.Shashank Shekhar with

Mr.Siddharth Rajkonwar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal with Mr.Gibran Naushad, Jr.Standing Counsel and

Ms.Shakshi Shairwal, Advocates for

Revenue.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

32

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

UNION OF INDIA & ORS Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani.

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr. Vikramaditya Bhaskar, Adv.

Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

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W.P.(C) 3911/2020 +

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and

Mr.Chetan Kumar Shukla Advocates...

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Zoheb Hossain with Sanjeev Through:

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr.Rajeev K Panday, AAG,

Mr. Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

34

W.P.(C) 4131/2020 +

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Mr. Rohan Shah, Adv. Through:

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar Advocate for R-1 Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

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+ **W.P.(C) 4345/2020**

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Senior

Advocate with Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma and Ms. Harshita

Advs. versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for R-

1.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

36

+ **W.P.(C)** 4348/2020

APEX MEADOWS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Neha Malik, Ms. Sejal Aneja, Advocates

for NAA/DGAP.





+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish and Ms.Divya Rastogi,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

38

+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for UOI.

39

+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma and Ms. Harshita, Advs.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali with Ms.Usha Jamnal

and Mr.Krishan Kumar, Advocates

for UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar

Upadhyay, Advocate

40

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali with Ms.Usha Jamnal

and Mr.Krishan Kumar, Advocates

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

41

+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali with Ms.Usha Jamnal

and Mr.Krishan Kumar, Advocates

for UOL

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Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

42

W.P.(C) 5347/2020 & CM APPL. No.23558/2020 +

GAURSONS REALTECH PVT LTD Petitioner

> Mr. Monish Panda, Advocate with Through:

> > Mr.Mrinal Bharat Ram and Mr.

Gaurav Dabas, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr.Farmaan Ali with Ms.Usha and Mr.Krishan Kumar, Jamnal

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

43

W.P.(C) 5798/2020 +

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Mr.Puneet Agrawal, Advocate with Through:

Mr.Prem Kandpal, Mr.Ketan Jain and

Mr.Chetan Kumar Shukla Advocates...

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Anil Soni, CGSC for UOI with Through:

> > Mr. Devvrat Yadav, Advocate. Ms. Sonu Bhatnagar with Ms. Nishta

Mittal and Ms. Monica Benjamin,

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Advs for R-2 to 6, 8 & 7.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,
Advocates for NAA/DGAP.
Ms.Akanksha Kaul, Advocate with
Ms. Versha Singh Advs for UOI.
Ms. Alpana Singh & Mr. P. Pandey,
Advocates for R-3

44 +

W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

45

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1.

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Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

46

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja

with Mr.Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

47

+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate with Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr.Gibran Naushad, Jr.Standing Counsel and Ms.Shakshi Shairwal, Advocates for

Revenue.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

49

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, with Mr.Prem

Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Harish Vaidyanathan Shankar,

CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-2.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms. Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

R-3.

51

+ **W.P.(C)** 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Ms. Aakanksha Kaul, Advocate. Ms. Neha Malik, Adv. for R-3 & 4

52 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

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Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

53

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Advocate with

Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP

54

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva and Ms. Shohini

Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh and Mr. Debar Chan

De, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022

M/S EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ravi Prakash, CGSC with

Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

56

+ **W.P.(C)** 990/2021

M/S BPTP LTD.

Through: Mr.Kishore Kunal and Ms. Ankita

Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

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+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshimkumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

58

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr.Rohan Shah, Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Mr. Sachin Singh and Ms.

Chaahat Khanna, Advs.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

59

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rohan Shah, Mr. S. Mahesh

Sahasranaman and Mr. S. Rajan,

Advocates for UOI

Mr.Zoheb Hossain, Sr.Standing

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Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

60

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, CGSC with

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

61

+ **W.P.(C)** 1765/2021

M/S LE REVE

.... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

62

+ **W.P.(C)** 1766/2021

NEEVA FOODS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aditya Dewan, Advocate

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

63 +

W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abshishek A. Rastogi and

Mr. Pratyush Prava Saha, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,

Mr. Kautilya Birat, Adv. for R-1/UOI Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

64

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

Ms. Talish Ray, Adv.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ **W.P.**(C) **2440/2021** BONNE SANTE

E Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

66

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

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6	1
v	,

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek

Gurnani, Mr. Sanjeev Menon, Ms.Sejal Aneja, Advocates for

NAA/DGAP.

68

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: and Mr. K.S. Suresh, Advocate with

Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

69

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda with Mr. Mrinal

Bharat Ram and Mr. Gaurav Dabas,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. for NAA

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+ **W.P.(C) 3254/2021**

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

71

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

72

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate and Mr. Shivam Singh, Advocates for R-1. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

73

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Kashish G.

Baweja, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

74

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay, Mr. Prince Nagpal and

Mr.Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. NAA and

DGAP.

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+ **W.P.(C)** 4600/2021

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

76

+ **W.P.(C) 4789/2021**

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr.Bhagwan Swaroop Shukla, CGSC with Mr. Sarvan Kumar and Mr. Saksham Sethi, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Mr. Manas Bhatnagar, Advocates for

R-4.

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W.P.(C) 4794/2021 & CM APPL. 14802/2021 +

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

> Through: Mr. Nikhil Gupta, Mr. Vipin

> > Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Ajay Kumar Pandey, SPC for Through:

> > UOI with Mr.Piyush Mishra,

Advocate.

Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

78

W.P.(C) 6337/2021 & CM APPL.19960/2021 +

> M/S PURI CONSTRUCTION PVT. LTD. Petitioner

> > Mr.Puneet Agrawal, Advocate with Through:

> > > Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Kunal Sharma, Sr. Standing Through:

> Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil

Masiya, Advocates for R-1

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani.

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Ravi Prakash, CGSC with Ms. Khandelwal, Advocate Astu for

UOI.

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+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Aman Malik, Advocate for R-2 &

R-3.

Mr. Aditya Singla, Sr. Standing Counsel with Mr. Sahil Sharma & Ms. Charu Sharma, Advocates for R-4. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

80

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

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+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan

Yadav, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Archana Surve, Advcoate for R-1

to 4

Mr. Ravi Prakash, CGSC with Ms. Kholi Rakuzhuzo, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP

82

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022 +

M/S TATA PLAY LIMITED Petitioner

> Through: Mr. Rohan Shah with Mr. Bharat

> > Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Abhishek Saket, Advocate for Through:

> > UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

84

W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Mr. Pratyush Prava Saha, Advocate. Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Kant Jha. Through: Mr.Kamal SPC with

Mr. Avinash Singh, Advocate for R-

1/UOI.

Mr. Abhishek Saket, Advocate for

UOI.

Mr.K.K.Jha, SPC for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay,

Advs. for R-4.

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+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Karan

Sachdev, Mr. Yogendra Aldak with

Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms.Poonam, GP for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

86

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sandeep Vishnu, Advocate for

UOI.

Ms. Suruchi Suri, Advocate with

Mr. Mayur, Advocate for R-4.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

87

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

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UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr. Abhishek Khanna, Advocate for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

88

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-4

89

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for

R-1.

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Mr. Vipul Agrwal, Adv. for NAA/DGAP Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms. Vaishali Goyal, Advocates for R-5.

90

W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and +45505/2022

NY CINEMAS LLP Petitioner

> Through: Mr. Raj Shekhar Rao, Sr. Advocate

> > with Mr.Rituraj H. Gurjar with Mr. Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Sushil Kumar Pandey, Advocate Through:

> > for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Anurag Ojha, Sr.Standing Counsel with Mr. Vipul Kumar,

Advocate respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms. Anushree Narain. Ms. Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

91

W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD.

..... Petitioner

Mr.Kishore Kunal and Ms.Ankita Through: Prakash & Mr. Kumar,

Anuj

Advocates.

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, Advocate

for UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

92

+ **W.P.(C)** 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

93

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Anirudh

Ramanathan, Mr. Safal Sethi,

Mr. Rishabh Dev Dixit, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing

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Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

94

W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES

PRIVATE LIMITED Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja

with Mr.Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vijay Joshi, Adv. for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Anurag Ojha, Sr.Standing Counsel with Mr. Vipul Kumar,

Advocate for R-5.

Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari,

Advocate for GST.

95

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

Through: Mr.Bharat Rai Chandani, Advocate

with Mr.Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chiranjeev Kumar, Mr.Mukesh

Sachdeva & Ms. Neelima, Advocates

for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

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+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur and Mr. Purseth

Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh, SPC for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

97

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. Rajsekhar Rao, Sr. Adv. with

Mr. Prateek K Chadha, Mr. Ruturaj Gurjar, Ms. Pragya Ganjoo, Ms. Kamini and Mr. Sreekar Aechuri,

Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. V. Lakshmikumaran, Mr. Jatin

Singh, Advocate for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

98

W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin Singh, SPC for UOI.

Mr. Manish Kumar, Sr. Central Govt.

Counsel.

Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

100

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner

Through: Mr. Tarun Jain, Advocate with

Mr.Divyansh Singh, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sanjay Kumar. SPC for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

101

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD

.... Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Rastogi, Ms. Anjali Jain, Mr. Abdullah Tanveer, Ms. Kannopriya Gupta, Ms. Jagriti, Mr. Priyojeet Chatterjee & Ms. Snehil Sharma,

Advocates

Versus

Page 45 of 49





UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

102

+ W.P.(C) 2872/2023 & CM APPL. 11168/2023, CM APPL.

16277/2023, CM APPL. 17635/2023

PREET SINGH AND ORS Petitioner

Through: Mr. Hari Shankar Jain, Mr. Parth

Yadav, Ms. Mani Munjal and Ms. Amita Sachdeva, Advocates.

versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Chetan Sharma, ASG with Mr.

Kirtiman Singh, Mr. Amit Gupta, Mr. Vinay Yadav, Mr. Saurabh Tripathi, Ms. Shreya Mehra, Mr. Vikramaditya

Singh and Mr. Ghanshyam Jha,

Advocates.

Mr. Santosh Kumar Tripathi, SC, GNCTD with Mr. Arun Panwar, Mr. Pradyumn Rao, Mr. Kartik Sharma

and Ms. Prashansa Sharma,

Advocates.

Ms. Sakshi Popli, Advocate for

NDMC.

Ms. Tajinder Virdi, Standing Counsel

for Respondent No.5/MCD

103

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Neeraj, SPC with Mr. Vedansh Anand, Ms.Sahaj Garg and Mr.

Rudhra Paliwal, Advs for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

104

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

105

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Anshuman, Advocate for R1/UOI

Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms.

Simran Kumari, Advocate.

Mr. Zoheb Hossain, Mr. Vivek Gurnani & Mr. Hasnain Khawaja,

Advs. for NAA & DGAP.

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+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Advocate with Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms.Astu Khandelwal, Adv. for R-I (UOI).

Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi

Kambri, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with M s. simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja,

Advs. for NAA.

107

+ **W.P.(C)** 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD. Petitioner

Through: Mr. Vineet Bhatia, Advocate with

Mr.Aamnaya Jagannath Mishra, Ms.Nidhi Aggarwal, Ms.Jyoti Verma

and Mr.Bipin Punia, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal. Advocate for

UOI.

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates

for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

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Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja,

Advs. for NAA.

Ms. Gigi C George and Mr. Dheeraj

Singh, Advocates for UOI

108

+ W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD. Petitioner

Through: Mr.Bharat Raichandani with

Mr.Deepak Kumar Khokhar,

Advocates.

Versus

UNION OF INDIA Respondent

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja,

Advs. for NAA.

CORAM:

%

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 10.11.2023

- 1. The Special Division Bench has not assembled today.
- 2. List on 21st November, 2023 at 2:30 pm.

By Order

(Court Master)

NOVEMBER 10, 2023

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